

ANNEXURE - 2

List of Creditors of Corporate Debtor

Summary of List of claims as on January 22, 2024

Drawn for claims up to February 08, 2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
	No. of claims	Amount	No. of claims	Amount of claims admitted					
Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till February 08, 2024
Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till February 08, 2024
Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	12,037,512,180	01	4,99,99,00,000	0	0	7,03,76,12,180	3	Annexure -3
Unsecured financial creditors (other than financial creditors)	0	0	0	0	0	0	0	4	No claims have been received till February 08, 2024



belonging to any class of creditors)									
Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till February 08, 2024
Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till February 08, 2024
Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	No claims have been received till February 08, 2024
Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till February 08, 2024
Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till February 08, 2024
Total	01	12,037,512,180	01	4,99,99,00,000	0	0	7,03,76,12,180		



Annexure 3**List of Creditors of Corporate Debtor****List of secured financial creditors (other than financial creditors belonging to any class of creditors) as on January 22, 2024****Drawn for claims up to February 08, 2024**

Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
Piramal Capital & Housing Finance Limited	08.02.2024	12,037,512,180	4,99,99,00,000	Secured	4,99,99,00,000	0	No	100	0	0	0	7,03,76,12,180	Refer Note:1
Total		12,037,512,180	4,99,99,00,000		4,99,99,00,000	0			0	0	0	7,03,76,12,180	

Note 1:

1. Exclusive charge by way of registered mortgage of free sale FSI to the extent of 13167.66 sq mtrs area inclusive of proportionate fungible area to be developed and constructed on the Plot bearing CTS No. 439, 439/1 to 2, 440, 440/1 to 6, 441, 441/1 to 3, 442, 442/1 to 3, 447, 447/1 to 3, 448, 448/1 to 5, 451, 451/1 to 13, 452, 452/1 to 24, 453, 453/1 to 5, 454A of Slum Rehabilitation Scheme of Vile Parle Prem Nagar CHS (Prop.), lying and being at Village Vile Parle (W) Taluka Andheri with present and future unsold Construction thereon.
2. Exclusive charge by way of hypothecation whereunder all the receivables from the sold and unsold flats/units in the property described in the Schedule therein was hypothecated in favour of Piramal Capital & Housing Finance Limited

